

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

C.P. (IB)/746(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.05.2024**

NAME OF THE PARTIES : **Railroad Logistics (India) Private**
Limited
VS
Mahindra Logistics Limited

For OC : Adv. Vinay Kumar Jain, Adv. Mohana Sharda

For CD : Adv. Karl K. Shroff

Section 9 of IBC

ORDER

Counsel for CD requests for time for filing response to the additional affidavit filed by the OC detailing certain schedule of payment. Allowed. **List on 17.05.2024 for response if any, by the CD/ hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)